## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 98/BB/ 2017	-	For compliance of office objections raised by registry	Rule-6 of IB	Husqvarna AB(Publ) Vs Allianz Mechanisation India Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

No representation for petitioner. The matter is listed today for compliance of objections. Already time was granted. Today also, there is no representation. Objections not complied. Time granted finally. If objections are not complied, final orders will be passed accoarding to law.

List it on 20.10.2017.

MEMBER (J)